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28.	M/s. Kerala State Indl. Development Corporation	Distt. Kasargode Kerala
29.	M/s. Monuments India	Tehsil : Harur Distt : Dharamapuri Tamil Nadu
30.	Shri O. Prabhakar Reddy & Associates	Madi Konda Tehsil : Ghanpuri Distt : Warrangal Andhra Pradesh
31.	M/s. Raslee Granites Pvt. Ltd.	Village : Poonamalee Distt : Chingleput Tamil Nadu
32.	M/s. Amalgamated Coalfield Limited	Andhra Pradesh

Permission to Hindustan Lever to acquire a sick detergent unit

4081. DR. G. VIJAYA RAMA RAO : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have permitted M/s. Hindustan Lever Limited, a multinational company to acquire M/s. Union Home Products Limited, a sick detergent unit in Manglore; and

(b) whether Hindustan Lever will thus have the largest capacity in detergent manufacture amounting to about 70 per cent of the total manufactured in the country ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) Hindustan Lever Ltd., have been allowed to take over, on lease, for a period of five years, M/s. Union Home Products, a sick and closed unit in Karnataka with a view to revive its production of detergents, which is an essential commodity and to ensure continuity of employment of workers.

(b) Out of the total capacity of 7 lakh tonnes in the country in the organised and small scale sector, share of

Hindustan Lever Ltd. including the capacities of two sick units taken over on lease) is 1.347 lakh tonnes or about 19%.

New telephone exchanges at Goregaon and Kandivalee

4082. SHRI ANOOPCHAND SHAH : Will the Minister of COMMUNICATIONS be pleased to refer to the reply given to Unstarred Question No. 664 on 30th April, 1985 regarding additional telephone exchanges at Goregaon, Malad and Kandivalee and state;

(a) whether Government have now decided to open two new telephone exchanges at Goregaon and Kandivalee with the capacity of 10000 lines each by the end of 1987 instead of in 1989-90; and

(b) if so, when the work on these exchanges is likely to be started ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) & (b) Two exchange units for Goregaon and Kandivalee of 6000 lines and 14,000 lines respectively have been allotted. These are likely to be commissioned in 1988-89 subject to availability of resources.

However, augmentation by 4000 lines has been planned for Malad Telephone area by remote line unit from Marol electronic exchange during 1986-87.

Central Projects in Durgapur without top managerial personnel

4083. SHRI SATYENDRA NARAYAN SINHA : Will the Minister of INDUSTRY be pleased to state :

(a) whether attention of Government has been drawn to the news item captioned 'Problems in Durgapur Units' appearing in the 'Statesman' of 19 February, 1986 ;

(b) if so, whether it is a fact that no one was coming forward to take over the top jobs in the Durgapur based Central projects;

(c) if so, the reasons therefor;

(d) the names of the Units in Durgapur without top managerial personnel; and

(e) the action Government propose to take in the matter ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) Yes Sir. (b) to (d) As per available information, only the post of Chairman and Managing Director, Mining & Allied Machinery Corporation is vacant among the Central projects located at Durgapur. This post has fallen vacant on the expiry of the tenure of the former incumbent.

(e) The Public Enterprises Selection Board has already made its recommendation for the post of Chairman and Managing Director, Mining & Allied Machinery Corporation.

Bio-gas plants in Orissa

4084. DR. KRUPASINDHU BHOI : Will the Minister of ENERGY be pleased to state :

(a) number of bio-gas plants set up in Orissa so far and their capacity for production of energy;

(b) whether any programme has been chalked out by Government for promotion of bio-gas plants in Orissa during the next three years; and

(c) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) (a) : In Orissa State, over 10,100 family based biogas plants have been set up from 1974-75 to 1985-86 (upto February, 1986). The capacity of plants to produce biogas varies from 1 to 25 cubic metres per day. It is, however, estimated that the plants set up so far in Orissa have the capacity of producing 12.12 million cubic metres gas per annum, taking an average capacity of 4 cubic metres per day per plant for 300 days in a year.

(b) & (c) National Project for Biogas Development (NPBD) which was started in November, 1981, is being continued during the Seventh Plan period. The project is being implemented throughout the country, including Orissa. Physical targets for setting up biogas plants are fixed on year to year basis in consultation with State Governments. The target fixed for Orissa for 1985-86 was 2500 plants, subsequently revised to 3500 plants.

Review of code of conduct for political parties

4085. SHRI BALASAHEB VIKHE PATIL : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) the number of national and regional political parties recognised by the Election Commission;

(b) whether Government consider that the existing code of conduct is inadequate keeping in view the increase in the number of small and regional political parties in recent past and accordingly propose to review the code of conduct;

(c) if so, whether Government propose to discuss these with all political parties to make them more comprehensive for national integration; and

(d) if so, action taken or proposed to be taken in this regard ?